

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A. No. 75/2022

In

Original Application No. 400/2022

In the matter of:

Sh. Hirdey Kumar Goel & Ors.

...Applicant

Versus

Govt. of NCT of Delhi


...Respondents

NDOH;- 06.03.2023

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Filed By


(P.S. Pankaj)

Sr. Environmental Engineer

Dated: 21 February, 2023

Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

M.A. No. 75/2022

In

Original Application No. 400/2022

**RESPONSE ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE (RESPONDENT NO. 2) WITH RESPECT TO ORDER
DATED 20.10.2022.**

IT IS MOST RESPECTFULLY SHOWETH:

Affidavit of P.S. Pankaj, presently working as Senior Environmental Engineer, Delhi Pollution Control Committee, 5th floor, ISBT Building, Kashmere Gate, New Delhi 110006 in compliance to the order dated 20.10.2022.

1. I the above-named deponent do hereby solemnly affirm and declare that I am an authorized officer of the Delhi Pollution Control Committee and competent to swear the present affidavit on the basis of official records.
2. That, this matter was taken up by this Hon`ble Tribunal on 08.07.2022 and pleased to constitute a joint Committee of DPCC, Deputy Conservator of Forests (Central Division) and Deputy Commissioner (Shahadara) to verify the factual position against the Construction of convenient shopping center in Ashoka Niketan (Anand Vihar).
3. That in compliance with the order dated 08.07.2022, DPCC being Nodal officer of the joint Committee filed an action taken report on 14.09.2022, which is available on the records of this Hon`ble Tribunal.
4. That, this Hon'ble Tribunal vide order dated 20.10.2022 after considering the report of joint committee, pleased to issue notice to GNCTD, DPCC,

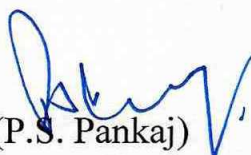
Deputy Conservator of Forests (Central Division), Deputy Commissioner (Shahadara) and to M/s Suncity Projects Pvt. Ltd. to file their reply/response in the matter.

5. That, in compliance to order dated 20.10.2022, officials of DPCC inspected the site on 01.02.2022 and following are the observations:
- Construction activity of the premise was found closed/ non-operational.
 - M/s Suncity Project Pvt. Ltd has completed its structural work at site.
 - The plot area where construction was being carried out is 1490.95sqm.
 - Finishing work at site was going on.

Copy of the inspection report dated 01.02.2023 is enclosed herewith as **ANNEXURE-R-2/1.**

6. That, DPCC issued a show cause notice to M/s Suncity Project Pvt. Ltd. on 26.08.2022 for violating this Hon`ble Tribunal order in OA 21/2014 entitled "Vardhman Kaushik vs. Union of India and Others" for violating the dust pollution guidelines for imposing Environmental Compensation (EC) of Rs. 50,000/-. The project proponent has deposited Rs 50,000/- as environmental compensation to DPCC.
7. In view of the inspection dated 01.02.2023 and submission of Environmental Compensation to DPCC, no further action is required to be taken by DPCC at this juncture.

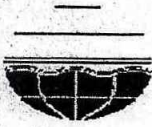
The present status report may kindly be taken on record.


(P.S. Pankaj)

Sr. Environmental Engineer

Delhi

Dated:- 21 February, 2023



DELHI POLLUTION CONTROL COMMITTEE

1st Floor, E-Block, Vikas Bhawan-II, Civil Lines, Delhi-110054

visit us at : <http://dpcc.delhigovt.nic.in>

E-mail us at: dpcc.cmc5@gmail.com

Annexure-1

INSPECTION REPORT DATED 01/02/2023

Sl.No.	Description	Status
1.	Name of Owner/ Occupier/ Agency	Suncity Project Pvt Ltd.
2.(i)	Address of the Project.	Opposite House No. B-28, 29, Ashoka Niketan, Anand Vihar, Delhi 110092.
(ii)	Phone no.	9852425242.
(iii)	Email ID	
3.	Kind of Building	Commercial.
4.	Total Plot area	1490.95 m ²
5.	Construction stage/status of the project	1. Excavation work being done 2. Foundation/structure work going on <input checked="" type="checkbox"/> 3. Structure completed & finishing work going on
6.	Number of Ready Mix Concrete (RMC) plant installed at site	NIL
7.	Measures adopted to control dust emissions :	
	Dust Mitigation Measures	Compliance Status
i	Whether continuous dust/wind breaking walls of appropriate height have been provided around the periphery of the construction site?	NA
ii	Whether tarpaulin or green-net on scaffolding around the area under-construction and the building is provided?	NA
iii	Whether all vehicles including carrying construction material and construction debris of any kind cleaned and wheels washed before leaving the construction site?	NA
iv	Whether all vehicles carrying construction material and construction debris are fully covered and protected so as to ensure dust from construction material or debris does not become air-borne in transportation?	NA
v	Whether all construction debris and construction material of any kind is stored on the site and not dumped on public roads or pavements.	NA
vi	Whether loose soil or sand or Construction & Demolition Waste or any other construction material that causes dust is covered.	Yes
vii	Whether wet-jet being used in grinding and stone cutting?	NA
viii	Whether unpaved surfaces and areas with loose soil are adequately sprinkled with water to suppress dust?	NA.

ix	Whether construction and demolition waste is recycled on-site or transported to authorised recycling facility and due record of the same is maintained?	NA
x	Whether every worker working on construction site and involved in loading, unloading and carriage of construction material and construction debris are provided with dust-mask to prevent inhalation of dust particles?	NA
xi	Whether arrangement provided for medical help, investigation and treatment to workers involved in the construction of building and carry of construction material and debris relatable to dust emission?	NA
xii	Whether roads leading to or at construction sites are paved and blacktopped i.e. metallic roads (for >20,000 sqmt built up area).	NA
xiii	Whether Anti Smog Gun(s) installed (for >20,000 sqmt built up area).	NA
xiv	Whether dust mitigation measures adopted are displayed prominently at the construction site for easy public viewing.	NA

8. Remarks/ any additional measures taken to control dust pollution:

- ① Construction activity of the said premises found closed/ non-operational
- ② Structural work of the premises found completed.

Signature :

Name :

Designation :

Person present during inspection

Signature :

Name :

Designation :

Inspecting Officials of DPCC

Team No. :

Sumitkumar
01/02/2023

Sumit kumar

JEE.